

FORM A PUBLIC ANNOUNCEMENT [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016] FOR THE ATTENTION OF THE CREDITORS OF M/S CELEBRATION CITY PROJECTS PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	M/S. Celebration City Projects Private Limited
2.	Date of incorporation of Corporate Debtor	31/08/2005
3.	Authority under which Corporate Debtor is incorporated	Companies Act, 1956, Registrar of Companies, NCT of Delhi & Haryana, New Delhi
4.	Corporate Identity Number of the Corporate Debtor	U51109DL2005PTC256701
5.	Address of the Registered office and Principal Office, if any, of Corporate Debtor	Flat No. 206, situated at Vikas Plaza on Plot No.2, Local Shopping Centre, Kalkaji, South Delhi, Delhi-110019
6.	Insolvency commencement date in respect of Corporate Debtor	21 st March 2022 (Order received on 25/03/2022)
7.	Estimated date of closure of insolvency resolution process	20 th September 2022
8.	Name and the registration number of the insolvency professional acting as Interim Resolution Professional	Amit Agrawal Reg No.- IBBI/IPA-02/IP-N00185/2017- 18/10456
9.	Address and email of the interim resolution professional, as registered with the Board	H-63, Vijay Chowk, Laxmi Nagar, Delhi - 110092 Email Id- amitagcs@gmail.com
10.	Address and email to be used for correspondence with the interim resolution professional	H-63, Vijay Chowk, Laxmi Nagar, Delhi - 110092 Email Id- celebration.amitagcs@gmail.com
11.	Last date for submission of claims	08 th April 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Yes Allotees under a Real Estate Project under section 5(8)(f) of the Insolvency And Bankruptcy Code, 2016
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Mr. Anuj Maheshwari 2. Mr. Sudhanshu Gupta 3. Mr. Pradeep Kumar Ray
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/home/downloads Physical Address: N.A. b) 1. Name: Anuj Maheshwari Reg. No.: IBBI/IPA-001/ IP-P00577/2017-18/11018 Address: 201, Harsh Bhawan, 65, 64, Nehru Place, New Delhi, 110019 E mail. ID: anuj@vksa.in

		2. Name: Mr. Sudhanshu Gupta Reg. No: IBBI/IPA-002/IP-N00216/2017-18/10668 Address: 311, Agarwal Chamber-2, Plot No. 30,31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, Delhi-110092 Email ID: sg_1973@rediffmail.com 3. Name: Mr. Pradeep Kumar Ray Reg. No: IBBI/IPA-002/IP-N01100/2021-2022/13648 Address: WZ 108, Shadipur Main Bazar, New Delhi 110008 Email ID: pkrayip@gmail.com
Notice is hereby given that the National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of a corporate insolvency resolution process of the M/s. Celebration City Projects Private Limited on 21st March 2022. The creditors of M/s. Celebration City Projects Private Limited, are hereby called upon to submit their claims with proof on or before 08th April 2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties. Date: 26/03/2022 Place: Delhi Sd/- Amit Agrawal (Insolvency Resolution Professional)		